

NOTICE FOR AWARD OF TENDER

Notice No. III-A-05/2011-17 - 544 Date: 15.9.2018

It is notified to all concerned that the **Comprehensive Annual Maintenance Contract** for 152 Number of Laptops supplied to the Judicial Officers across the State under eCourts Project phase-II, pertaining to Tender Notice No. III-A-05/2011-17-9573, Dated: 22.09.2017, published in the eProcurement portal of the Government of Odisha is hereby awarded to **M/s Portal Infotech, Bhubaneswar** for the Financial year 2018-19.

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority, to make a survey of the Laptops to be covered under the CAMC and to sign the contract agreement for carrying out the Comprehensive Annual Maintenance Contract, on the stipulated Date and Time that would be communicated to the Firm's Official email id.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order



Registrar (Judicial)
High court of Orissa